

also as has been provided at Pali in Rajasthan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Installation of 1300 lines MAX-II type equipment is planned by 1990.

(b) These aspects have been taken care of in the design of exchange building and airconditioning arrangements.

(c) There is no proposal under consideration since electronic exchanges in the required capacity are not manufactured in the country.

[English]

Reservation in Promotions in Public Undertakings

3880. **SHRI ANADI CHARAN DAS :** Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 4419 on 17 December, 1985 regarding reservations in promotions in public undertakings and state :

(a) whether the required information has since been collected ; and

(b) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) Yes, Sir.

(b) There are 18 public sector undertakings which have introduced time-bound promotion schemes in one form or the other.

Electronic Display Screens in Supreme Court and Delhi High Court

3881. **SHRI P.M. SAYEED :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether it is a fact that the Supreme Court is going to have electronic display screens in front of court rooms and other places :

(b) if so, the details thereof and the precise benefits that people would be able to derive ;

(c) the approximate cost involved and the date by which the devices would be installed ; and

(d) whether Government are considering to provide similar facilities in the Delhi High Court ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) The Supreme Court has installed electronic display screens in front of some of the court rooms and at various other places.

(b) The information displayed on these boards is useful both for the Advocates and the litigating public as thereby they come to know which item is being taken up by each court. There are nine courts which are spread over in the Supreme Court building and some courts are at some distance from the others. The Advocates who have to appear in different matters in different courts find it convenient to know from the indication on the display boards as to which item is being taken up in which court. It saves them from going to different courts to find out which item is going on in those courts.

(c) The approximate cost of installation of these boards is 80,000 and these boards have already been installed in the Supreme Court.

(d) No such proposal has been received either from Delhi Administration or Delhi High Court.

Hydel Power Generation Schemes

3882. **SHRI P.M. SAYEED :** Will the Minister of ENERGY be pleased to state :

(a) whether Government have initiated some hydel power generation schemes in the North-Eastern region ;